

**The Minister of Health (Shri Kar-
markar):** (a) Yes.

(b) The estimated cost of the build-
ing is Rs. 13,51,829/-.

(c) The New Out-Patients' Depart-
ment will provide accommodation for
the following out-patients' clinics:

- (1) Surgical.
- (2) Medical.
- (3) Children Medical.
- (4) V. D.
- (5) Skin.
- (6) Dental.
- (7) E.N.T.
- (8) Eye.

There is ample accommodation for
1200 to 1500 patients in the various
departments of the new Out-Patients'
Department at one time; but, in view
of the fact that the patients leave the
O.P.D. immediately after they have
been attended to, it is possible for the
new O.P.D. to treat 2,000 to 2,500
patients on every working day.

12.02 hrs.

PAPERS LAID ON THE TABLE

ORDERS UNDER WAKF ACT

**The Deputy Minister of Irrigation
and Power (Shri Hathi):** On behalf
of Hfiz Mohammad Ibrahim, I beg to
lay on the Table a copy of each of the
following Orders, under sub-section
(6) of Section 66A of the Wakf Act,
1954:

- (i) The Hyderabad Muslim Wakfs
Board (Dissolution) Order,
1961. published in Notification
No. G.S.R. 328 dated the 4th
March 1961; [Placed in Lib-
rary. See No. LT-2851/61]
- (ii) The Mysore Board of Wakfs
and the Corg Muslim Wakfs
Board (Dissolution) Order,
1961. published in Notification

No. G.S.R. 327 dated the 4th
March 1961. [Placed in Lib-
rary. See No. LT-2552/61].

NOTIFICATION UNDER INDIAN TELE- GRAPH ACT

**The Minister of Transport and Com-
munications (Dr. P. Subbarayan):** I
beg to lay on the Table a copy of Noti-
fication No. S.O. 3067 dated the 24th
December, 1960 making certain amend-
ment to the Indian Telegraph Rules,
1951, under sub-section (5) of Sec-
tion 7 of the Indian Telegraph 1885.
[Placed in Library. See No. LT12853/
61].

12.02 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table
copies, duly authenticated by the Sec-
retary of Rajya Sabha, of the follow-
ing three Bills, passed by the Houses
of Parliament during the current Ses-
sion and assented to by the President
since a report was last made to the
House on the 3rd April 1961:—

1. The Two-Member Constituen-
cies (Abolition) Bill, 1961,
2. The Banking Companies
(Amendment) Bill, 1961, and
3. The Insurance (Amendment)
Bill, 1961.

ESTIMATES COMMITTEE

ONE-HUNDRED AND THIRTY-FOURTH REPORT

Shri Dasappa (Bangalore): I beg to
present the Hundred and thirty-fourth
Report of the Estimates Committee on
the Ministry of Finance (Department
of Economic Affairs)—Life Insurance
Corporation of India, Bombay.